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**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
(DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE)**

ORDER

New Delhi, dated the, 2023

S.O. (E).- In exercise of the powers conferred by section 16 and 29 of the Bureau of Indian Standards Act, 2016 (11 of 2016), the Central Government, after consulting the Bureau of Indian Standards, is of the opinion that it is necessary or expedient so to do in the public interest, hereby makes the following order, namely:-

1. Short title and commencement.-(1) This order may be called the Cast Iron Products (Quality Control) Order, 2023.

(2) It shall come into force on the expiry of six months from the date of publication of this notification in the Official Gazette:

Provided that in relation to micro enterprise and small enterprise, as defined in clauses (h) and (m), respectively, of section 2 of Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006), it shall come into force on the expiry of twelve months from the date of publication of this notification.

2. Compulsory use of Standard Mark.- Goods or articles specified in column (1) of the Table below shall conform to the corresponding Indian Standard mentioned in column (2) of the Table and shall bear the Standard Mark under a licence from the Bureau of Indian Standards as per Scheme-1 of Schedule-II of the Bureau of Indian Standards (Conformity Assessment) Regulations, 2018:

Provided that nothing contained in this order shall apply to goods or articles manufactured domestically meant for export.

3. Certification and enforcement authority.-The Bureau of Indian Standards shall be the certifying and enforcing authority for the goods or articles specified in column (1) of the Table below.

4. Penalty for contravention.- Any person who contravenes the provisions of this order shall be punishable in accordance with the provisions of the Bureau of Indian Standards Act, 2016.

TABLE

Goods or articles (1)	Indian Standard (2)	Title of Indian Standard (3)
Cast Iron Products	1726:1991	Cast iron man hole covers and frames

	1729:2002	Cast iron/ductile iron drainage pipes and pipe fittings for over ground non-pressure pipeline socket and spigot series
	1879:2010	Malleable cast iron pipe fittings
	13349:1992	Cast iron single faced thimble mounted sluice gates
	210:2009	Grey iron castings
	1537:1976	Vertically cast –iron pressure pipes for water, gas and sewage

Note: For the purposes of this Table, the latest version of Indian Standards including the amendments thereof, as notified by the Bureau of Indian Standards shall apply.

[F.No.P-29026/9/2023-LEI]

(Sanjiv)

Joint Secretary to the Government of India